Funds under PMGSY for Odisha

- 1882. SHRI DILIP KUMAR TIRKEY: Will the Minister of RURAL DEVELOPMENT be pleased to state:
- (a) whether it is a fact that Government of Odisha has requested the Ministry to consider sharing of funds, towards the cost of last three years converting maintenance of Pradhan Mantri Gram Sadak Yojana (PMGSY); and
 - (b) if so, the details of decision taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) and (b) The Government of Odisha has requested the Ministry of Rural Development for sharing of funds towards the cost of post 5 years maintenance under Pradhan Mantri Gram Sadak Yojna (PMGSY) during the review of PMGSY works of the States by the Honorable MRD on 28th February 2018. The matter is under deliberation.

As per programme guidelines Ministry gives only one time construction cost to State Government with fund sharing pattern of 60:40 for all States and 90:10 for 8 North Eastern and 3 Himalayan States. All roads sanctioned under PMGSY are covered under 5 years Maintenance by contractors (Defective Liability Period) and after defect liability period, State should maintain the roads. Maintenance of these roads is the responsibility of the State Government out of its own resources.

Since the year 2016-17, the Government of India has initiated to incentivize the better performing States based on the prescribed parameters by providing funds to the States, which are used for periodic maintenance of PMGSY roads. A matching 40% share is required to be given by the State against the incentive amount. In the year 2016-17, ₹ 1076.49 crores was given to 14 States and in the year 2017-18, ₹ 842.49 crores was given to 12 States. Odisha received ₹ 175.67 crores in 2016-17 and ₹ 109.61 crores in 2017-18.

Status of SAGY

1883. SHRI SANJAY SINGH: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that as of February 2018, only 97 Lok Sabha and 27 Rajya Sabha MPs have adopted villages under the Saansad Adarsh Gram Yojana (SAGY);
 - (b) if so, whether it can be said that adoption of villages is at an all time low;

- (c) if so, the details of SAGY activities undertaken during the last three years; and
- (d) the details of the measures proposed by Government to address the above issue and the reasons for the subdued response from MPs?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) and (b) The Hon'ble Members of Parliament have identified 1,300 Gram Panchayats under Saansad Adarsh Gram Yojana (SAGY) till 7 March, 2018. Reports on the progress of identification are available on the SAGY portal (http://saanjhi.gov.in).

- (c) So far 940 Gram Panchayats have uploaded their Village Development Plans (VDPs) on the SAGY website (http://saanjhi.gov.in/) containing 49,864 projects. Out of these, implementation of 20,789 (42%) projects have been completed as on 7 March, 2018. As per the Panchayat Darpan data uploaded by 690 Gram Panchayats on the Saansad Adarsh Gram Yojana portal, remarkable achievements have taken place in many of them: 427 Gram Panchayats under SAGY have achieved 100% of Children Immunization (0-6 age group), 252 Gram Panchayats have reported 100% Institutional delivery, 526 Gram Panchayats have 100% of days Mid Day Meal (MDM) coverage to schools. Similarly 171 Gram Panchayats reported electricity connection to all households and 91 Gram Panchayats have safe and secure housing facility to all households in the SAGY villages. Likewise, 160 Gram Panchayats have now e-Panchayat service available at Gram Panchayats Office. Many Gram Panchayats have also made efforts in the area of ensuring social and financial security in their respective Gram Panchayats by enrolling every eligible individual to Government programmes like Jan Dhan Yojana (174 Gram Panchayats), Atal Pension Yojana (58 Gram Panchayats), Pradhan Mantri Suraksha Bima Yojana (85 Gram Panchayats), Rashtriya Swasthya Bima Yojana (70 Gram Panchayats), Widow Pension (332 Gram Panchayats), Old Age Pension (323 Gram Panchayats).
- (d) The Ministry, *inter alia*, has taken following initiatives for better implementation of the scheme:-
 - A compilation of 223 Central Sector/Centrally Sponsored and 1,806 State Schemes for convergence under SAGY for the benefit of Members of Parliament, district and village level officials has been prepared.
 - Under the Comprehensive Capacity Building Plan, MoR Dorganised training programmes on the preparation of Village Development Plan through participatory planning and related areas of SAGY at eight regional locations across India. Through this, 653 Charge Officers who

were designated as the dedicated officers for SAGY Gram Panchayats were trained by the Ministry.

- Developed a 35 point outcome indicator covering basic amenities, education, health, sanitation, livelihood, women empowerment, financial inclusion, food security, social security and e-Governance to gauge the impact of SAGY in the Gram Panchayats.
- Published a document named 'SAHYOG' as an indicative guidance document with the essential information on the existing social security schemes collated from respective Ministries to enrich the knowledge of villagers and village level functionaries to achieve 100% enrollment into the social/financial security schemes in SAGY Gram Panchayats.
- Coordinated with other Central Ministries/Departments for ensuring provision of four key basic services viz. power, drinking water, roads and education in all SAGY Gram Panchayats.
- The Ministry has circulated suggestive template to State Governments for preparing proposals for tapping support from Private, Voluntary and Cooperative (PVC) sectors. The proposals received from States/UTs have been displayed on the SAGY website for wider circulation. Further, Ministry has met with the representatives of Industry and Professional Associations linked with Ministry of Corporate Affairs and oriented them on the opportunities presented by Saansad Adarsh Gram Yojana, Mission Antyodaya and other schemes for converging private/corporate investments with the Government initiatives for the development of villages.
- Hon'ble Minister, RD has written to Chief Ministers requesting to encourage effective implementation of SAGY.

Waste land development

1884. SHRI C. P. NARAYANAN: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the name of authority responsible for regulating waste land development and land reforms programme;
- (b) the total annual budgetary allocation and expenditure for last three years in each sub-schemes covered under the said programmes;
- (c) the reasons for reduction/increase, abandonment and under-utilisation of allocations and expenditure, if any; and